and the amount or arrears of income-tax against each of these organisations; and

(b) the steps taken to realise the arrears and the outcome thereof?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) and (b) The requisite information is being collected and will be laid on the Table of the House as soon as possible.

Import of edible oil

1272. SHRI IBRAHIM KALANIYA: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state the month-wise import figures of edible oils including Vanaspati by (i) private parties and (ii) the State Trading Corporation, during the years 1975, 1976 and 1977?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI KRISHNA KUMAR GOYAL): Full details of the imports of edible oils made by private parties are not available. However, the imports made by them upto November, 1977, through Bombay Port, are given in the statement I. The imports of edible oils for direct consumption and for supply to the Vanaspati Industry by the S.T.C. are given in the Statement II.

Statement-I

Statement showing imports of edible oils at Bombay Port on Private Traders' Account

(As furnished by the Forward Markets Commission)

Month	Quantity (Tonnes)
February, 77	1830
March, 77	11345

Month	Quantity (Tonnes)
April, 77	24044
May, 77	6965
June, 77	50531
July, 77	50624
August, 77	75894
September, 77	70705
October, 77	43214
Novemder, 77	66416

Statement-II

Statement showing the quantity of edible oils imported by S.T.C. during 1975, 1976 and 1977

Month	1975	1976	1977
January . .	—	12748	26264
February . .	6202	..	32435
March . .	7171	..	76485
April . .	..	..	67935
May . . .	13806	23581	57000
June . . .	..	..	66732
July . . .	8958	..	63119
August . .	5031	25442	61339
September .	4957	33628	77664
October . .	11180	34926	23630
November . .	..	27601	25293
December . .	4302	18417	N.A.

Export of Gur

1273. SHRI DEORAO PATIL: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether Government have taken a decision to export gur; and

(b) if so, what are the details thereof?